

New railway route in Uttarakhand

†*273. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has received any request for construction of a new railway route by the name of Haldwani-Ladhiyaghati (Champawat) in Uttarakhand, if so, the details of the action taken thereon;

(b) if not, whether the Ministry would consider this proposal, in case it is received in future; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) No, Sir. Ministry of Railways have not received any request for construction of a new Railway line from Haldwani to Ladhiyaghati (Champawat) in Uttarakhand. However, Ministry of Railways have taken up survey of new lines from Haldwani to Ritha Sahib (Distt. Champawat) and Haldwani to Chorgalia.

(b) Yes, Sir.

(c) Does not arise.

Trade practices of online retailers

*274. SHRIMATI KANIMOZHI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has taken cognizance of the concerns regarding predatory pricing and tax evasions by online retailers, if so, the details thereof;

(b) whether any probe has been made into the business model and trade practices of these online retail companies, if so, the details thereof; and

(c) the measures taken by Government to regulate such companies and prevent the occurrence of e-commerce frauds?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Yes Madam, an information (case no. 80/2014) has been filed by Sh. Mohit Manglani in the Competition Commission of India against alleged anti competitive conduct of online retailers like M/s Flipkart India

†Original notice of the question was received in Hindi.